

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.11.2019

NOTICE

Take notice that the following matter Adjourned on 25.10.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	25.10.2019	10.12.2019
2.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI &Anr. With	25.10.2019	16.12.2019
3.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	25.10.2019	16.12.2019

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- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

Registrar